

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

111. M.A. 2859/2019

M.A. 972/2019

IN C.P.(IB)-3065(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Galaxy Ceramic Studio

V/s.

Passion for Lifestyles Pvt Ltd.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time. the matter could not be heard. List on. **17.05.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)